

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Revision No.672 of 2018

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1. Miss Rimjhim Kumari			
2. Ayush Kumar Jha		Petitioners
	Versus		
1. The State of Jharkhand			
2. Mr. Rajeev Kumar Jha		Opposite Parties

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CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners	: Mr. Ranjan Kr. Singh, Adv.
For the State	: APP
For the O.P. No.2	: Mr. D.C.Mishra, Adv.

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

10/09.09.2021 It has been submitted by learned counsel for the O.P. No.2 that a compromise has arrived between the parties and the matter has already been settled outside the Court.

In view of above submission, both the parties are directed to appear on 16.09.2021 through video conferencing.

Put up this case on 16.09.2021.

(Rajesh Kumar, J.)

Shahid/